

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-244(ND)2017

**CORAM:**

**PRESENT: MR. L. N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
06.11.2019**

**NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe  
Power Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

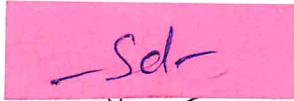
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**Present: Mr. Karan and Mr. Manish Dua, Advocates for the  
Respondent**

**ORDER**

No time left in view of the constitution of the Special Bench post lunch.

Renotify this case for further consideration on 19<sup>th</sup> November, 2019.



**(L. N. Gupta)  
Member (T)**



**(Ina Malhotra)  
Member (J)**